GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:5007 ANSWERED ON:02.09.2011 IMPLEMENTATION OF FAMILY WELFARE PROGRAMMES Dhotre Shri Sanjay Shamrao;Rani Killi Krupa;Wankhede Shri Subhash Bapurao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the salient features of the National Family Welfare Programme alongwith the total amount allocated/released as loan and subsidy by the Government under the said programme during the last three years and the current year, State-wise including Andhra Pradesh;
- (b) whether some States have not utilised the funds provided to them and target fixed has not been achieved;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether certain proposals received from States under the said programmes are pending for clearance; and
- (e) if so, the details thereof, State-wise alongwith the time by which the pending cases are likely to be cleared?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) to (c) The National Rural Health Mission which include Reproductive and Child Health and Immmunisation in its fold was launched in the year 2005 with an aim to provide accessible, affordable and quality health care to the rural population, especially to the vulnerable sections of the population.

The funds allocated, released and spent state-wise, including in the State of Andhra Pradesh for the past three years and the current year under NRHM is placed at Annexure. The Sates have been able to utilise most of the funds during this period. The pace of utilization was slow during the initial years of the implementation of NRHM but improved thereafter. The unspent balances of the funds are carried forward to the next financial year and utilised to implement the approved activities. As the absorptive capacities have improved in the States, utilization of funds has also shown a commensurate increase.

(d) & (e) The funds are provided to the State Government based on the requirements projected by the States in the State Programme Implementation Plan (PIP), which are approved by the Government of India based on the recommendations of the National Programme Coordination Committee. Approved activities are taken up for implementation by the States. All proposals received from the State Governments are processed expeditiously in consultation with them.